

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 106

Company Appeal No. 1/Chd/HP/2022

IN THE MATTER OF:

PVR Builders Private Limited

...Petitioner

Vs.

RoC, cum OL, HP

...Respondent

Under Section: 252(1), CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.06.2024.

-sd-
Court Officer

May 10, 2024
SM